

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3139
ANSWERED ON:09.12.2009
AFFORESTATION ON NON-FOREST LAND
Swamygowda Shri N Cheluvarya Swamy

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether there is any scheme for afforestation on degraded non-forest land involving Panchayati Raj Institutions;
- (b) if so, the details thereof;
- (c) whether any project, under the scheme, has been submitted by State Government of Karnataka;
- (d) if so, the details thereof alongwith the expected cost of the project;
- (e) whether necessary sanction has been given for the project; and
- (f) if so, the details of the funds sanctioned and released?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

- (a) & (b) No scheme has been approved for afforestation on non forest lands involving Panchayati Raj Institutions (PRIs) in the Ministry of Environment and Forests.
- (c) to (f) Does not arise.